

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2988
ANSWERED ON:18.08.2004
DEVELOPMENT OF MINOR/MAJOR PORTS IN KARNATAKA
Gowda Shri D.V. Sadananda

Will the Minister of SHIPPING be pleased to state:

- (a) whether Karnataka has requested to allow private participation in the development of minor/major ports in the State;
- (b) if so, the details of private and Government investment in this regard;
- (c) whether the Union Government would extend financial assistance to develop ports in Karnataka to make them commercially viable; and
- (d) if so, the details thereof?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI T.R. BAALU)

(a) to (d) :The ports other than major ports are under the administrative control of the State Governments concerned who are also competent to allow private sector participation in development of these ports. No request has been received from the Government of Karnataka to allow private participation for the development of minor ports in Karnataka. Further, at present there is no scheme for extending financial assistance to develop minor ports in any State.

So far as major ports are concerned, there is one major port in Karnataka, viz. New Mangalore Port Trust (NMPT). The Govt. of Karnataka has requested for approval of the Memorandum of Understanding (MOU) between M/s. Nagarjuna Power Corporation Ltd. (NPCL) and New Mangalore Port Trust for construction of a captive coal jetty at New Mangalore Port by NPCL. The MOU between NMPT and M/s. NPCL is yet to be finalised.